General Finance and Investment Company Limited to show cause why-Directors be not appointed on their Board of Directors under section 408 of the Companies Act, 1956. No Anal decision has yet been taken.

(d) Government have no proposal at present under consideration to nationalise the Peerless General Finance and Investment Company Limited or to amalgamate it with any other agency.

I.E.S./I.S.S. Examination

2968. SHRI R. S. NAIK; Will the Minister of FINANCE be pleased to state;

- (a) whether Government have tak. en any decision for holding Indian Economic Service/Indian Statistical Service Examination in 1988;
- (b) if so, what are \sim the details thereof; and
- (c) if not, the reasons for which the Examinations are not being held and what would be the fate of the candidates intending to appear in these examinations?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) to (c) The cadre structures of IES/ISS have suffered from somte distortions over a period of time. Various'steps have been taken in the recent past to improve the promotion prospects of the officers of the two services. These measures include merger of Grades II and I, upgration of 44 & 36 posts to Grade II (merged with Grade T) in Indian Economic Service and Indian Statistical Service respectively and stoppage of direct recruitment in Grades I and II including a temporary-suspension of direct recruitment to the above two services. The issue of holding IES/ISS Examination for 1988 is under consideration. In any exercise aimed at restructuring of the

cadres, the""overall interest of all concerned segments has to subsume the interests of individual segments.

Setting up of industries in Assam

2969. SHRIMATI BIJOYA CHA-KRAVARTY; Will the Minister of PLANNING be pleased to state:

- (a) whether Government have re ceived a proposal from the Govern ment of Assam for getting the North Eastern Council fully involved in the setting-up of industries in the no-Indus try Districts in Assam; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) and (b) No proposal from the Government of Assam for getting North Eastern Council (NEC) fully involved in setting up industries in no-industry Districts in Assam has been received. However while preparing the draft proposals for Annual Plan 1987-88 of the NEC by the NEC Secretariat, the Government of Assam submitted a scheme as a supplementary scheme to the Seventh Plan of the North Eastern Council for infrastructural development of No Industry Districts of Assam at an estimated cost of Rs 200 lakhs. The NEC Secretariat did not include the scheme in the draft proposals as there was no approved outlay for taking up of such activities in the NEC Plan.

Major projects of Assam

2970. SHRIMATI BIJOYA CHA-KRAVARTY: Will the Minister of PLANNING be pleased to state:

- (a) what are the major projects successfully completed by the North Eastern council in Assam; and
- (b) what is the total number of projects awaiting completion and the year